THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRIAJAY MAKEN): (a) to (c) Work of construction of an additional room in Type-Il Quarters in Sector-4, Gole Market started on 22.7.2004. The scheduled period of completion was projected as 15 months. Work in 1088 quarters out of a total of 1104 quarters has been completed. Work has been delayed in the remaining 16 quarters due to lack of cooperation of allottees *viz.* unauthorized construction by them at site, not making the site available etc. Besides, there are trees and electric poles which could not be removed in the absence of permission of the Forest Department for felling trees and of NDMC for shifting of electric poles.

Backlog vacancies

- 3621. SHRI PRAVEEN RASHTRAPAL: Will the Minister of URBAN DEVELOPMENT be pleased to state:
- (a) the number of backlog vacancies as on 31 st March, 2004 in the Ministry and its Departments under his Ministry;
- (b) whether special Drive was carried out to fill in the above backlog vacancies;
- (c) if so, number of vacancies filled in during the last two years, department-wise; and
 - (d) the backlog vacancies as on 31st March, 2006?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI AJAY MAKEN): (a) to (d) Information is being collected and will be laid on the Table of the Sabha.

New construction technology of ICRI

- 3622. SHRI MOINUL HASSAN. Will the Minister of URBAN DEVELOPMENT be pleased to state:
- (a) whether it is a fact that new construction technology invented by Indian Construction Research Institute is not being used in the country,
 - (b) if so, the reasons therefor; and
- (c) whether Government are aware that foreign technology with machinery leads to double the cost of almost all the Government projects?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI AJAY MAKEN): (a) to (c) Information is being collected and will be laid on the Table of the Sabha.

Master plan for building construction in planned manner

- †3623. SHRI JANESHWAR MISHRA: Will the Minister of URBAN DEVELOPMENT be pleased to state:
- (a) whether Government have formulated any master plan for encouraging construction of buildings in a planned manner in Delhi;
 - (b) if so, the details thereof;
- (c) whether Government are aware of the problems being faced by Delhites due to ongoing anti-encroachment drive in Delhi; and
- (d) if so, the efforts made by the Government to mitigate these problems of Delhites?
- THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI AJAY MAKEN): (a) and (b) Delhi Development Authority (DDA) has reported that the Master Plan of Delhi promulgated on 1st September, 1962 and later modified with perspective for the year 2001 provides for development control norms for construction of various types of buildings in Delhi in a planned manner. The Master Plan has been taken up for revision with perspective for the year 2021.
- (c) and (d) The Government of National Capital Territory of Delhi has been implementing a policy for relocation of slum dwellers, who have been squatting on public lands prior to 31.12.1998 by allotting them alternative plots. The land owning agencies have been removing encroachments and slums and Jhuggi-jhopri clusters for clearance of land required for public projects and/or in pursuance of the orders of the courts. In order to mitigate hardships of the slums and Jhuggi-Jhopri dwellers, the Government is proposing to finalise a comprehensive rehabilitation policy.

Regular cleaning in unauthorised colonies in Delhi

3624. SHRI ABU ASIM AZMI: Will the Minister of URP*N DEVELOPMENT be pleased to state:

[†] Original notice of the question was received in Hindi.